NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.12.2017 AT 10.30 AM

CP(IB) No.267/9/HDB/2017
Sri Ramanjaneya Ispat Pvt Ltd
Hemang Resource Ltd
Sri Ramanjaneya Ispat Pvt Ltd
Sec 9 of IBC

Counsel for Petitioner(s):

П	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard, Mr. G. Ramachandran, learned PCS. The learned counsel requested time to submit the documents and rectify the defects in the petition.

Post the Case on 01.01.2018.

Member (Technical)

Member (Judicial)